



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

#### [DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL/10/2024	KAMALESWAR PHANGCHO AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. Y SIKDAR MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB
2	WP(C)/444/2024	MD MUSTEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S N KRISHNATRAYA	GA, ASSAM
3	WP(C)/449/2024	M/S MOON ENTERPRISE AND ANR <b>Versus</b> STATE BANK OF INDIA AND ANR	MR. N NATH MR N TALUKDAR MS A BARUAH	
4	WP(C)/451/2024	THE BANK OF BARODA AND ANR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS	GA, ASSAM
5	WP(C)/471/2024	CHANDAN KAIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
<b>ADMISSION</b>				
6	PIL/41/2021 FIXED	INDRAJIT CHAKMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
7	PIL(Suo Moto)/6/2023 FIXED	XXXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
8	WA/74/2023 FIXED	NIRAB CHANDRA ADHIKARY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
9	WA/143/2023 FIXED	GUNAIPANI M.E MADRASSA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MS M ROY

10	WA/328/2023 FIXED	PANPONG TANGHA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B	MR H K DAS MR N K SARMA	GA, A P
	<b>WITH</b> I.A.(Civil)/2482/2023 <b>in</b> WA/328/2023	PANPONG TANGHA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR H K DAS MR N K SARMA	GA, A P
	<b>WITH</b> I.A.(Civil)/3234/2023 <b>in</b> WA/328/2023	HAGE TAJANG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S DIHINGIA	GA, ASSAM MR H K DAS
11	WA/392/2023 FIXED, WITH WP(C)/5730/2023 (D/O), WP(C)/4510/2023 (D/O)	ANURG CHETRY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR VINOD BASFOR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MRS. R DEVI (r-4) MR. S K DAS MS. Z R MAJUMDAR DY.S.G.I. SC, HEALTH
	<b>WITH</b> I.A.(Civil)/3129/2023 <b>in</b> WA/392/2023	ANURG CHETRY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR VINOD BASFOR	MR. A K PURKAYASTHA (r-5) MS. S B CHOUDHURY (r-5) MR. S K DAS (r-5) DY.S.G.I. SC, HEALTH
12	WA/444/2023 CAVT. NO.13082/023, FIXED, CAVT./1308/2023	RAHIMA KHATUN <b>Versus</b> ABDUL AKHER HUSSAIN AND 10 ORS.	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM MR. M KHAN MS J AKTAR FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3539/2023 <b>in</b> WA/444/2023	RAHIMA KHATUN <b>Versus</b> ABDUL AKHER HUSSAIN AND 10 ORS.	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM MR. M KHAN MS J AKTAR FOR CAVEATOR
13	WA/454/2023 CAVT. NO.13412/023, FIXED, CAVT./1341/2023	RASHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. R P SARMAH MR. D DOLEY MOTIUR RAHMAN MR M RAHMAN I AMIN	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/275/2024 <b>in</b> WA/454/2023	RASHIDA KHATUN, <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R P SARMAH MR. D DOLEY MOTIUR RAHMAN MR M RAHMAN I AMIN	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN
14	WA/8/2024 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> JAHIRUL ISLAM ANDN 4 ORS.	MR. K GOGOI MR S DAS	
15	WA/12/2024 FIXED	MD. MAJIBAR RAHMAN AND 87 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS F	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE	GA, ASSAM SC, BTC SC, REVENUE SC, FOREST
16	WA/15/2024 FIXED	MAJIBAR RAHMAN AND 68 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J I BARBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC SC, FOREST SC, REVENUE
17	WA/27/2024	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

18	WA/28/2024	M/S DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, FISHERY
19	WA/30/2024 CAVT./946/2023	THE GAUHATI UNIVERSITY AND 2 ORS. <b>Versus</b> RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR SC, HEALTH
20	WA/31/2024	SUBRATA SAHA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH
21	WA/32/2024	SAMINDRA NATH KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, PWD
<b>ORDERS</b>				
22	RFA/137/2017 CAVT. NO. 1320/2017 FIXED, WITH LCR	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MR. R DHAR MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4269/2017 in RFA/137/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4027/2018 in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	<b>WITH</b> I.A.(Civil)/4089/2018 in RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	<b>WITH</b> I.A.(Civil)/3598/2022 in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
23	I.A.(Civil)/230/2024 in WA/15943/2023	THE INSURANCE MEDICAL OFFICER <b>Versus</b> SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) GA, ASSAM
	<b>WITH</b> WA/15943/2023 (Filing Number)	THE INSURANCE MEDICAL OFFICER <b>Versus</b> SRI RAM GIRI AND 3 ORS. (A)	MR F U BARBHUIYA	
24	I.A.(Civil)/240/2024 in WA/15616/2023	JAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. L GOGOI	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> WA/15616/2023 (Filing Number)	JAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. L GOGOI	
25	I.A.(Civil)/257/2024 in WA/15412/2023	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> KALADHAR CHAUBEY	MRS. A GAYAN	
	<b>WITH</b> WA/15412/2023 (Filing Number)	THE HOME SECRETARY UNION OF INDIA <b>Versus</b> KALADHAR CHAUBEY F	MRS. A GAYAN	

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Friday,2nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	CRL.A(J)/96/2018 5 Y 6 M 5 D :FIXED, WITH LCR 6 FILES	SMT. BANDANA BORA <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH OF HONOURABLE THE CHIEF JUSTICE(ACTING)  
AND HONOURABLE MRS. JUSTICE M.NANDI]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
1	WP(C)/5834/2017	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
2	WP(C)/5476/2018	PRADIP KR. SARKAR AND 96 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
3	WP(C)/6763/2018	RANJAN KR. BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA MS N BEGUM MR B M DEKA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4- R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
4	WP(C)/142/2019	BEAUTI CHETIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	MR. M DUTTA (R9) MR. A DEKA (R7, R8) SC, SEC. EDU.
5	WP(C)/2089/2020	ARUNAV KAR AND 61 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC
	<b>WITH</b> I.A.(Civil)/1622/2020 <b>in</b> WP(C)/2089/2020	ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> ARUNAV KAR AND 75 ORS	SC, APSC	SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH

6	WP(C)/5279/2020	BALEN KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
	<b>WITH</b>			
7	WP(C)/605/2021	KABITA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR B P BORAH MR S DAS	SC, SEC. EDU. SC, U G C
	<b>WITH</b>			
8	WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	MR. I ALAM SC, N C T E SC, SEC. EDU. SC, U G C
	<b>WITH</b>			
9	WP(C)/5641/2020	KAMAL CH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
10	WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
11	WP(C)/5713/2021	MS. JITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. K N CHOUDHURY (R-7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. S Ali (R-7) MR. R M DEKA (R-7) MR. A BURAGOHAIN (r-6,7) MR. M KHAN (r-6,7) MR R ISLAM (r-6,7)
	<b>WITH</b>			
	I.A.(Civil)/1207/2022 <b>in</b> WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A BURAGOHAIN MR. M KHAN	SC, HIGHER EDU MR H R A CHOUDHURY
12	WP(C)/782/2022	MITHUN MALAKAR AND 84 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H RAJ BORBHUIYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA
	<b>WITH</b>			
13	WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA
	<b>WITH</b>			
14	WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA
	<b>WITH</b>			
15	I.A.(Civil)/1258/2022 <b>in</b> WP(C)/877/2021	GOVERNING BODY, <b>Versus</b> DR. MANOJ KUMAR PAUL AND 2 ORS	MR. K N CHOUDHURY	
	<b>WITH</b>			
	WP(C)/877/2021 CAVT. NO. 00762/021,	DR. MANOJ KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
	<b>WITH</b>			
16	WP(C)/2870/2019 CAVT. NO. 0254/2019	MANOJ KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
	<b>WITH</b>			
17	WP(C)/8333/2019 CAVT. NO. 1076/2019	MANOJ KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR FOR CAVEATOR

18	<b>WITH</b> WP(C)/5529/2020 CAVT. NO. 07352/020,	DR. MANOJ KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHAKRAVORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR
19	WP(C)/2576/2022	UTSAV KADAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. S C KEYAL MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	MR. R P KAKOTI SR. ADV. (R- 2 TO 7) MR. A K DUTTA (R- 2 TO 7) MR A B DEY (R- 2 TO 7) MR. S SUTRADHAR (R- 2 TO 7) SC, IITG ASSTT.S.G.I.
20	WP(C)/2768/2022	DR. RANJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
21	WP(C)/4237/2022	SWARNAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
22	WP(C)/5231/2022	DR. ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (r-5) MRS DIPANJALI BORPUJARI (r-5) MR. M ISLAM (r-7) MR. D M NATH (R6) SC, HEALTH
23	<b>WITH</b> WP(C)/8292/2019	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
24	<b>WITH</b> WP(C)/228/2020	ALPANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH

**TOP OF THE LIST**

25	Review.Pet./85/2017 WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024



10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3193/2019	TAHIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6323/2019	BHAJAN DAS @ BHAJAN BALA BAIDYAKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6539/2019	RUPCHAN ALI @ RUPSHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/6949/2019	REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/7333/2019	ABUL KHAIR @ MD. KHAIR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MS. N GOSWAMI MRS M BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/3939/2020 FIXED, WITH LCR	IMAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/5326/2020 WITH LCR	TASIRAN @ TASIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/5555/2020 WITH LCR	JILIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/429/2024	HALIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	GA, ASSAM DY.S.G.I. SC, F.T

10	WP(C)/450/2024	MD. AJIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/470/2024	NABIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
12	WP(C)/3686/2017 FIXED	STATE OF ASSAM and ANR. <b>Versus</b> RAHAM ALI	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR. GA, ASSAM SC, C G S C	MR.A A MONDAL MR. M U MAHMUD MR.B ISLAM MR.T AHMED
13	WP(C)/866/2018 WITH LCR	SALEHA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. MR J PAYENG
14	WP(C)/6128/2018	AITULLAH PARAMANIK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A HUSSAIN MR. A MOBARAQUE	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MR. A VERMA
15	WP(C)/1105/2019	DIPALI DAS @ DIPALI RANI DAS @ DIPALI RANI DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MRS. A BORAH MR. F A HASSAN MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/1234/2019	HAIBUR RAHMAN @ HABIBUR ALI @ MD. HABIBUR AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/2618/2019	ARABINDA BISWAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/3688/2019	RUKIYA KHATUN @ RUKIYA BEGUM <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/413/2021 WITH LCR	KULA CHANDRA DAS @ KUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/489/2021 WITH LCR	ROSHNARA KHATUN @ ROUSHNARA KHATUN @ ROSHNA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/726/2021 WITH LCR	MUSSTT DALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/741/2021 WITH LCR	NIRENDRA PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

23	WP(C)/901/2021 WITH LCR	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K K HANDIQUÉ MR. S CHUTIA MS. B PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/990/2021 WITH LCR	AJUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/994/2021 WITH LCR	BIMALA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	W.P.(CrI.)/36/2023	MINHAZ MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A RAHMAN	GA, ASSAM
27	WA/353/2023 CAVT. NO.09752/023, FIXED, CAVT./975/2023, WITH OFFICE NOTE	M ISAAC <b>Versus</b> THE STATE OF MANIPUR AND 3 ORS.	MR A SAIKIA	MR. B DEB GA, MANIPUR FOR CAVEATOR
<b>ORDERS</b>				
28	Review.Pet./178/2019 WITH WP(C)/7315/2016 (D/O)	FULBAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	Review.Pet./36/2022 IN WP(C)/2587/2019 (D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	W.P.(CrI.)/39/2023	RUKSANA AKHTAR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MRS. A GAYAN DY.S.G.I.
31	I.A.(Civil)/1839/2023 WITH WP(C)/3115/2016 (D/O), LCR, CAVT./555/2023 <b>in</b> Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	I.A.(Civil)/2796/2023 WITH LCR <b>in</b> WP(C)/4997/2016	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/4997/2016	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
33	I.A.(Civil)/2803/2023 WITH LCR <b>in</b> WP(C)/1815/2023	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/1815/2023	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

34	I.A.(Civil)/3444/2023 IN WA/120/2021 (D/O) <b>in</b> WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	I.A.(Civil)/3716/2023 WITH LCR <b>in</b> WP(C)/2948/2023	NURJAHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	<b>WITH</b> WP(C)/2948/2023	NURJAHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Friday, 2nd February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/738/2023	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
	<b>WITH</b>			
2	Cont.Cas(C)/739/2023	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
	<b>WITH</b>			
3	Cont.Cas(C)/740/2023	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
	<b>WITH</b>			
4	Cont.Cas(C)/741/2023	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
	<b>WITH</b>			
5	Cont.Cas(C)/747/2023	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
6	Cont.Cas(C)/50/2024	KALADHAR CHAUBEY <b>Versus</b> AJAY KUMAR BHALLA AND 3 ORS.	MR. R MAZUMDAR	
7	Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR <b>Versus</b> JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	
8	WP(C)/221/2024	NRIPEN HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. N GOGOI	DY.S.G.I. SC, PWD
9	WP(C)/423/2024	M/S SARASWATI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
10	WP(C)/424/2024	M/S P B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
11	WP(C)/432/2024	BIREN CHANDRA BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K M HALOI	GA, ASSAM

12	WP(C)/455/2024	NASIR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	F K R AHMED MRS. H THAKURIA	SC, P AND R.D. ADDL. AG,ASSAM
13	WP(C)/460/2024	AFSAR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M H TALUKDAR MD. S ALOM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/465/2024	M/S PATGIRI TRADING <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
15	WP(C)/467/2024	M/S C.S. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
16	WP(C)/480/2024	M/S ABP ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	GA, ASSAM
17	WP(C)/482/2024 CAVT. NO.00872/024,	M/S TKJ INFRASTRUCTURE PVT LTD <b>Versus</b> THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PRIVATE LIMITED AND 5 ORS	MR. S K GHOSH MR S NATH MS F AHMED	MR. R J DAS MR. A R GOGOI DY.S.G.I. FOR CAVEATOR
<b>ADMISSION</b>				
18	WP(C)/1542/2022 FIXED	TAPOJYOTI SENGUPTA <b>Versus</b> GAUHATI MUNICIPAL CORPORATION AND 6 ORS	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MR P NAYAK, SC, GMC SC, GMC
19	WP(C)/2317/2022	SUNTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
20	WP(C)/2874/2022 B/O	KALYAN NATH <b>Versus</b> THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
21	WP(C)/4234/2022 WP(C) 3205/2022(D/O), B/O	M/S B B ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
<b>WITH</b>				
22	WP(C)/3205/2021	M/S B. B. ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH MR S DAS	MR. B CHAKRAVARTY ASSTT.S.G.I.
<b>WITH</b>				
23	WP(C)/986/2023	M/S B B ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	DY.S.G.I.
24	WP(C)/6758/2022	BHARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC
25	Arb.P./21/2023 FIXED	PALLAB GHOSH <b>Versus</b> SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
26	Arb.P./39/2023	M/S TANISHK ENERGY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC. AGRICULTURE
<b>WITH</b>				
27	Arb.P./38/2023	M/S CONSULTING ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC. AGRICULTURE
28	WP(C)/4885/2023 FIXED	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BHUYAN (r-9) SC, P AND R.D. GA, ASSAM MS M DAS (r-9)
29	WP(C)/6675/2023	DETHSUNG KHR DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	SC, FOREST

30	WP(C)/6804/2023 FIXED	SMT. SONALI DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM SC, EXCISE DEPTT.
31	WP(C)/6989/2023 B/O	JYOTI PRASAD KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S. BISWAS	GA, ASSAM SC, WATER RESOURCE
32	WP(C)/7567/2023 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	SC, PWD
<b>WITH</b>				
33	WP(C)/4982/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	MRS. R DEVI (r-4,5) DY.S.G.I. SC, PWD
<b>WITH</b>				
34	WP(C)/7568/2023	M/S RANA CONSTRUCTIONS AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	SC, PWD
35	WP(C)/7622/2023 FIXED	EYARUN NESSA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, APDCL
36	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
<b><u>ORDERS</u></b>				
37	Cont.Cas(C)/95/2019 WITH WP(C)/2727/2013 (D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR <b>Versus</b> RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
<b>WITH</b>				
38	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
39	Review.Pet./138/2022 IN WP(C)/6258/2019 (D/O)	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR <b>Versus</b> LONI BHAGAWATI	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA
40	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
41	Cont.Cas(C)/491/2022 FIXED	PARIKSHIT CHANDRA DAS <b>Versus</b> ANUP KUMAR SARMA	MR. J SARMAH	MR. K GOGOI MR. K GOGOI
42	WP(C)/1948/2022	DIP JYOTI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA	GA, ASSAM
43	WP(C)/7596/2023 FIXED	NILIMA KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
44	WP(C)/109/2024 FIXED	MUSSTT DILUARA BEGUM AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	SC, P AND R.D. GA, ASSAM



45	WP(C)/165/2024 FIXED	DENISH KUKURACHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES AND COMMERCE
46	WP(C)/187/2024 FIXED	DENISH KUKURACHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES AND COMMERCE
47	WP(C)/248/2024 FIXED	AJANTA DAS <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	GA, ASSAM SC, EXCISE DEPTT.
48	WP(C)/434/2024 FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIN MS. H BORAH	

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
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12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
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16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 2nd February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/794/2023	BHABANI DEKA MORANG <b>Versus</b> DIGANTA BORA	MR R K DUTTA MR. U J SAIKIA MS M DAS	
2	WP(C)/6546/2023 FIXED	PRITAM CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	GA, ASSAM
3	WP(C)/7409/2023 FIXED	BANDANA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, REVENUE
4	Cont.Cas(C)/27/2024	LALAN VERMA AND 3 ORS <b>Versus</b> MUNINDRA NATH NGATEY AND ANR	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. K J SAIKIA	
5	Cont.Cas(C)/48/2024	GS- 192257X MD. HASHIM ANSARI <b>Versus</b> ARCHANA SOOD AND ANR	MR. D BORAH	
6	Cont.Cas(C)/49/2024	CHANDAN RAI <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR H BEZBARUA MR N ALI	
7	Cont.Cas(C)/51/2024	RUNU DAS <b>Versus</b> DIGANTA HAZARIKA	MS. T SOM MR. P TELI	
8	WP(C)/272/2024	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. FIRUZ KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
9	WP(C)/427/2024	SMT. NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, AFDC
10	WP(C)/428/2024	KAMAL NATH <b>Versus</b> THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	
11	WP(C)/442/2024	SHAJEDA KHATUN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	GA, ASSAM

12	WP(C)/454/2024	DHRUBAJYOTI CHAKRABORTY <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND 2 ORS	MR. M K CHOUDHURY MR. M SARMA MR. D. BORAH	
13	WP(C)/459/2024	SUYAJ AHMED BARLASKAR AND 286 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN S W HUSSAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, FINANCE
14	WP(C)/473/2024	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
15	I.A.(Civil)/2/2024 FIXED in WP(C)/5349/2023 <b>WITH</b> WP(C)/5349/2023	SAMAYOUN ALI, <b>Versus</b> SHAHIDUL ISLAM AND 5 ORS	MR D BARMAN	GA, ASSAM SC, REVENUE
		SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
16	WP(C)/2778/2021	MUKTA LAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
17	WP(C)/3476/2021	SMTI GITANJALI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	SC, AGRI. DEPARTMENT SC, G U
18	WP(C)/3605/2021	NAWAZ HUSSAIN KABIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
19	WP(C)/4465/2021	DIMPAL GAYARI, SI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
20	WP(C)/4767/2021	ROBIN CHANDRA BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
21	WP(C)/4894/2021 B/O	FUZAIL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY MR N BARUAH MR K THAKUR SIRAJ CHOUDHURY B ALI SK	GA, ASSAM SC. AGRICULTURE
22	WP(C)/5482/2021	PANKAJ OZA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	GA, ASSAM
23	WP(C)/6971/2021	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAINE MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
24	WP(C)/2233/2022	ALTAH HUSSAIN MOZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE
25	WP(C)/3163/2022	NILAMANI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR R DHAR, SC, WPT&BC SC, IRRIGATION
26	WP(C)/3899/2022	HRISHIKESH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC

27	WP(C)/6138/2022	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
28	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
29	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
30	WP(C)/1629/2023	PROMILA BEYPI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	MR A SARMA SC, WPT AND BC SC, APTDC SC, FINANCE DEPTT.
31	WP(C)/3116/2023	LALSAWMLIANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4)
32	WP(C)/3236/2023 FIXED	SAKTIDHAR GATHIRI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4)
33	WP(C)/4862/2023	PRIYANKI PIKI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
34	WP(C)/5028/2023 FIXED	RAJU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, P W D SC, DIMA HASAO SC, FINANCE
<b>ORDERS</b>				
35	Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY MR. S S ROY
	<b>WITH</b> I.A.(Civil)/1724/2021 <b>in</b> Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR <b>Versus</b> AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
36	Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
	<b>WITH</b> I.A.(Civil)/1727/2021 <b>in</b> Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH <b>Versus</b> AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI

37	<b>WITH</b> Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	<b>WITH</b> I.A.(Civil)/1725/2021 <b>in</b> Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI <b>Versus</b> AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
38	<b>WITH</b> Cont.Cas(C)/623/2023	EX NO. JC 353646L SUB/CIP GANGESH PRASAD TRIPATHI AND 2 ORS <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A K DUTTA (r-2)
39	Cont.Cas(C)/372/2022	SMTI. DULARI DEWRI <b>Versus</b> RAJESH KEMPRAI AND ANR	MR H TALUKDAR B R BRAHMA MR. R SARMA	
40	Cont.Cas(C)/406/2022 FIXED	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
41	Cont.Cas(C)/226/2023	DR. SULEKHA DOLEY <b>Versus</b> AVINASH P JOSHI, I.A.S. AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	MR. B GOGOI MR A CHALIHA MR M BHUYAN
42	Cont.Cas(C)/249/2023	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE	MR B MALAKAR	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
43	Cont.Cas(C)/310/2023 FIXED	GUNA GUBINDA KALITA <b>Versus</b> AVINASH P JOSHI, IAS AND 2 ORS	MR. R PHUKAN	MR. D NATH SR. GA, ASSAM
44	Cont.Cas(C)/522/2023	KAMAL DIHINGIA <b>Versus</b> PABAN KUMAR BORTHAKUR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	MS. M DEVI MR. A DAS
45	Cont.Cas(C)/712/2023	BEAUTY LASKAR <b>Versus</b> GYANENDRA PRATAP SINGH, IPS AND 2 ORS	MD B ISLAM MS M M DAS S UDDIN	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR D KALITA MR. D NATH
46	I.A.(Civil)/3863/2023 <b>in</b> WP(C)/5282/2020	BISWAJIT HAZARIKA, <b>Versus</b> MD. ARIFUL ISLAM AND 17 ORS	MR. K P PATHAK	MR. D P BORAH SC, TRANSPORT
	<b>WITH</b> WP(C)/5282/2020	MD. ARIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. D P BORAH	MR. B K DAS (R-4) MR S P DAS (R-4) MR. N DAS (R-4) MR. K P PATHAK (R-4,6) MR BHARGAV DAS (R-4,6) MR ARINDAM BARUAH (R- 4,6) SC, TRANSPORT
	<b>WITH</b> I.A.(Civil)/3674/2023 <b>in</b> WP(C)/5282/2020	MD. ARIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. D P BORAH MR B PAUL	SC, TRANSPORT
	<b>WITH</b> I.A.(Civil)/3819/2023 <b>in</b> WP(C)/5282/2020	BHABA PRASAD KAKATI <b>Versus</b> MD. ARIFUL ISLAM AND 17 ORS.	MR. B K DAS MR. B K DAS MR S P DAS MR H P GUWALA MR A ALAM MS C BORA	SC, TRANSPORT
	<b>WITH</b> I.A.(Civil)/3862/2023 <b>in</b> WP(C)/5282/2020	SATYA NARAYAN BHUIHAR <b>Versus</b> MD. ARIFUL ISLAM AND 17 ORS	MR. K P PATHAK	MR. D P BORAH SC, TRANSPORT

47 WP(C)/96/2024  
FIXED

KHALED AKHTAR  
**Versus**  
LIFE INSURANCE CORPORATION OF  
INDIA AND 6 ORS

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN  
MR S R A NASER

**HEARING**

48 WP(C)/1046/2022  
B/O

JADUBANGSH ROY @ JADUBANGSH RAY  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. S P ROY  
MS S DAS  
MR M DEB

GA, ASSAM

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=====  
LEAVE NOTE OF ADVOCATES FOR 02/02/2024  
-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
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17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Friday,2nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT AT 10:15 AM**

**THE SPECIAL DIVISION BENCH AND THE SINGLE BENCH OF HONOURABLE MR. JUSTICE R.PHUKAN WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	I.A.(Civil)/121/2024 CR(HC) 17/1994(D/O), CR(HC) 16/1994(D/O) in CR(HC)/17/1994	JAGADISH BHUYAN, <b>Versus</b> UNION OF INDIA and 2 ORS.	MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
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8)	MRS N BARUAH	27-01-2024	To	15-03-2024
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12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
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16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR.JUSTICE  
K.R. SURANA AND HONOURABLE MR. JUSTICE  
R.PHUKAN]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Mat.App./2/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR B C DAS MR. J C CHAUDHURY MD. A SAHAD MR. M H ALI	MRS. R S CHOWDHURY MS G DAS FOR CAVEATOR
2	Crl.A./15/2024	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR. F RAHMAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/58/2024 <b>in</b> Crl.A./15/2024	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR. F RAHMAN	PP, ASSAM
3	Crl.A./23/2024	RAJIB BANIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
4	Crl.A./24/2024	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/82/2024 <b>in</b> Crl.A./24/2024	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
5	Crl.A./284/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD. MAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S R RABHA MS D KALITA MR S PAUL	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/671/2022 <b>in</b> Crl.A./284/2022	MD. MAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S PAUL	PP, ASSAM
6	I.A.(Crl.)/776/2022 WITH LCR 4 FILES, B/O <b>in</b> Crl.A./326/2022	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS M DAS	PP, ASSAM



	<b>WITH</b> CrI.A./326/2022	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
7	Mat.App./22/2023 WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	
8	Mat.App./59/2023 WITH LCR AND MOBILE PHONE	XXXXXXX <b>Versus</b> XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
9	CRL.A(J)/96/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O	LAKHINDAR URANG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R S MISHRA	PP, ASSAM
10	I.A.(CrI.)/1033/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3, FIXED <b>in</b> CrI.A./451/2023 <b>WITH</b> CrI.A./451/2023	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
11	I.A.(CrI.)/1095/2023 WITH OFFICE NOTE, LCR 6 FILES <b>in</b> CrI.A./413/2023 <b>WITH</b> CrI.A./413/2023	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR. MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI MR U.P. RAI M NARZARY MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
12	I.A.(CrI.)/1280/2023 WITH OFFICE NOTE, LCR 8 FILES, P.B.-4 NOS. <b>in</b> CrI.A./7/2022 <b>WITH</b> CrI.A./7/2022	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM RAHMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MR. L R MAZUMDER H M S ELAHI	PP, ASSAM
	<b>WITH</b> CrI.A./7/2022	RAHMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
13	<b>WITH</b> CrI.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/112/2020 <b>in</b> CrI.A./43/2020	RAHMAT ALI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
14	<b>WITH</b> CrI.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
15	<b>WITH</b> CrI.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
16	<b>WITH</b> CrI.A./9/2022	ANOWAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/131/2022 <b>in</b> CrI.A./9/2022	ANOWAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM
17	<b>WITH</b> CrI.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
18	<b>WITH</b> CrI.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM
19	I.A.(CrI.)/79/2024 <b>in</b> CrI.A./155/2024	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
	<b>WITH</b> CrI.A./155/2024 (Filing Number)	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR F HAQUE	
	<b>WITH</b> I.A.(CrI.)/157/2024 (Filing Number)	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR F HAQUE	
<b>HEARING</b>				
20	CRL.A(J)/110/2019 <u>4 Y 7 M 18 D</u> :WITH LCR 5 FILES, P.B.-2	AJAY SABAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	PP, ASSAM
21	CrI.A./114/2019 WITH LCR 6 FILES, P.B.-2	SRI SURESH MANDAL AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/223/2019 <b>in</b> CrI.A./114/2019	SRI SURESH MANDAL AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
22	Death Sentence Ref./2/2021 WITH LCR 4 FILES, P.B.-2	THE STATE OF ASSAM <b>Versus</b> BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MR A K DAS, AMICUS CURIAE MRS P HAZARIKA MR D K BHATTACHARYYA

23 WITH  
Crl.A./80/2021  
2 Y 11 M 24 D :

BIKRAM HARIJAN @ CHANDAN HARZION  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA  
MR. B CHAKRABORTY  
MRS P HAZARIKA

MR. S S BAROOAH, LEGAL  
AID COUNSEL  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Friday,2nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-V]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>			
1	WP(C)/7352/2023 FIXED MANIHAR SINGHA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM
2	Arb.P./2/2024 JWIL- RANHILL JV <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
3	Arb.P./3/2024 M/S P. J. SOOD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	DY.S.G.I.
4	Cont.Cas(C)/53/2024 LADI STEEL INDUSTRIES PRIVATE LTD <b>Versus</b> DIPANKAR DUTTA	MS M HAZARIKA	
5	WP(C)/326/2024 FIXED BELTOLI DAILY BAZAR COMMITTEE, BELTOLI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, PWD
6	WP(C)/401/2024 MAMONI BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, G M D A SC, REVENUE
7	WP(C)/408/2024 ASMANI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM SC, REVENUE SC, FINANCE
8	WP(C)/415/2024 PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
9	WP(C)/418/2024 DUI GAON SAMABAI SAMITI AND 79 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, REVENUE
10	WP(C)/425/2024 FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	GA, ASSAM SC, REVENUE
11	WP(C)/445/2024 HELLAL KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE

12	WP(C)/452/2024	THE ELECTED BOARD OF DIRECTORS OF COOPERATIVE CITY BANK LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY	SC, CO OP
13	WP(C)/453/2024	GOALPARA WHOLESALE CONSUMERS CO OPERATIVE SOCIETY LTD GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
14	WP(C)/461/2024	MOTAHER ALI PRODHANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A K AZAD MR M HUSSAIN	SC, CO OP
15	WP(C)/476/2024	SURENDRA STEELS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. P K SARAF	SC, GST DY.S.G.I.
16	WP(C)/481/2024	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
17	WP(C)/486/2024 B/O	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
18	WP(C)/488/2024	M/S DHOLA INFRA PROJECTS LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
19	WP(C)/489/2024	TULAN CHANDRA MILI AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, PWD ROAD GA, ASSAM SC, WATER RESOURCE
20	WP(C)/491/2024	M/S B M SANGMA ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	M K BORAH MRS. P KASHYAP	GA, ASSAM DY.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
21	I.A.(Civil)/3376/2023 FIXED in WP(C)/6421/2022 <b>WITH</b> WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL  PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		MR. P HAZARIKA P. BORAH  SC, WATER RESOURCE
22	WP(C)/6391/2022  <b>WITH</b> I.A.(Civil)/86/2024 in WP(C)/6391/2022	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA,	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE  MR. P HAZARIKA
23	I.A.(Civil)/164/2024 B/O in WP(C)/6069/2023  <b>WITH</b> WP(C)/6069/2023	SAHA ALOM TALUKDAR, <b>Versus</b> THE STATE OF ASSAM AND 9 ORS,  BADIYUT ZAMAL TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM  MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE  MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE

**ADMISSION**

24	WP(C)/1757/2022 FIXED	JAVED SIDDIQUE MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA	SC, FOREST
25	WP(C)/1853/2022 FIXED	NIKUNJA BORTHAKUR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
26	WP(C)/3662/2022	PRASANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MS M BORAH MD K RAHMAN	GA, ASSAM SC, REVENUE SC, PWD
27	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
	<b>WITH</b>			
28	WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
29	WP(C)/5314/2022	CHITRAMAL MUDIAR AND ANR. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
30	WP(C)/5729/2022	WAHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
31	WP(C)/2620/2023 FIXED	MARJIT BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I.
32	WP(C)/3665/2023	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	<b>WITH</b> I.A.(Civil)/2305/2023 <b>in WP(C)/3665/2023</b>	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
33	WP(C)/5176/2023	SIRAJUL HOQUE MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
34	WP(C)/5418/2023	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
35	WP(C)/6581/2023 B/O	GIAS UDDIN AHMED AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A R BHUYAN MR F U BARBHUIYA MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN (R-9) MR R ISLAM (R-9) MR N A MAZARBHUIYA (r- 8) N CHAKRABARTY (R-9) S PAUL (R-9)
36	WP(C)/6818/2023 B/O	SAHAJAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
37	WP(C)/6826/2023 FIXED	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED <b>Versus</b> UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE AND TAXATION DY.S.G.I. SC, TAXES SC, FINANCE DEPTT.
38	WP(C)/7271/2023 FIXED	SADANANDA RABHA AND 18 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, REVENUE

39	WP(C)/7272/2023 FIXED	PANIRAM RABHA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, REVENUE
40	WP(C)/7287/2023 FIXED	NAGESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MD A S AHMED	GA, ASSAM MS. P R MAHANTA (R-1)
41	WP(C)/7308/2023 FIXED	PRIYAM D NAYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	GA, ASSAM MR. B CHOUDHURY, (R-5) SC, REVENUE SC, AGRI. DEPARTMENT

**ORDERS**

42	WP(C)/990/2022 FIXED	DULALI BARMAN @ DUAL DASHI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H GUPTA (R-2,3,5) MR B DEURI, GA, ASSAM MR. R DUBEY, SC, ASEC ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/191/2024 <b>in</b> WP(C)/990/2022	DULALI BARMAN @ DUAL DASHI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
43	Review.Pet./120/2023 FIXED, IN WP(C)/5183/2023 (D/O)	GUNAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD ROAD
44	Cont.Cas(C)/145/2023	ZEETENDRA SALAI <b>Versus</b> MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
45	Cont.Cas(C)/279/2023	ROTON HOJAI AND 28 ORS. <b>Versus</b> DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
	<b>WITH</b>			
46	Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. <b>Versus</b> DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
47	WP(C)/1783/2023	CHANDRA PRASAD BORA <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
48	I.A.(Civil)/2597/2023 FIXED <b>in</b> WP(C)/1827/2023 <b>WITH</b> WP(C)/1827/2023	PANKAJ MAJUMDAR, <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR K DAS DY.S.G.I.
		PANKAJ MAJUMDAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR. S Ali (R- 3) MR R CHAKRAVORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
	<b>WITH</b> I.A.(Civil)/1624/2023 <b>in</b> WP(C)/1827/2023	CHAIRPERSON, STATE BANK OF INDIA <b>Versus</b> PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
49	I.A.(Civil)/3838/2023 FIXED <b>in</b> WP(C)/4256/2023	DIBYA JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA	SC, GHC

**WITH**  
WP(C)/4256/2023

DIBYA JYOTI BORA  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR. M SARMA

GA, ASSAM  
SC, GHC

50 WP(C)/6376/2023  
B/O

PUNJAB NATIONAL BANK  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. A GANGULY  
MR. A DHANUKA

GA, ASSAM  
MR. D MOZUMDER(r-1)  
MR GAURAV R DUTTA  
MR. D MAZUMDAR

51 WP(C)/6460/2023

MUSTAFA AHMED LASKAR  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MS. R CHOUDHURY  
MR. A H M R CHOUDHURY

GA, ASSAM  
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7103/2023 FIXED	KULDEEP TASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Y S MANNAN MR S M ABDULLAH P	GA, ASSAM MR. B GOGOI MR R M DAS MR. C K S BARUAH, DISTRICT COMMISSIONER, DIBRUGARH SC, SOCIAL JUSTICE AND EMPOWERMENT SC. MEDICAL EDUCATION
2	WP(C)/7263/2023 WITH Cont.Cas(C)/238/2023 (D/O)	BHOGI RAM BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
3	WP(C)/7438/2023 FIXED	EBADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI MR A K AZAD	SC, P AND R.D. SC, FINANCE
4	WP(C)/7460/2023 B/O	ALL ASSAM SCIENTIFIC ASSISTANTS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J BARMAN MR D J BORO	SC, HIGHER EDU SC, FINANCE
5	WP(C)/7527/2023	AMULLYA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
6	WP(C)/38/2024 B/O	BIPUL MALLA BARUAH @ BIPUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
7	WP(C)/98/2024 FIXED	DEBA CHARAN DAS <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
8	WP(C)/132/2024 FIXED	MANIK DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, SEC. EDU.

9	WP(C)/211/2024	MUNINDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU
10	WP(C)/422/2024	KAMESWAR KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, HIGHER EDU
11	WP(C)/430/2024	BAPAN CH BARMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, EDU
12	WP(C)/431/2024	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	DY.S.G.I.
13	WP(C)/433/2024	KANDARPA BARUA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, SEC. EDU.
14	WP(C)/435/2024	GUMA SUNAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM SC, DIMA HASAO SC, KARBI ANGLONG
15	WP(C)/447/2024	NEPAL CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
16	WP(C)/448/2024	BHAGYA DHAR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, A.H and V. DEPT.
17	WP(C)/457/2024	REJINA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, P H E
18	WP(C)/458/2024	ARUN KUMAR SINHA <b>Versus</b> THE STATE BANK OF INDIA (SBI) AND 4 ORS	MR. A DEKA MR N SARMA	
19	WP(C)/469/2024 B/O	CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
20	WP(C)/487/2024	SARET KRO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
<b>ADMISSION</b>				
21	WP(C)/2225/2015 FIXED	BAIKUNTHA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR S BORTHAKUR MR.M SAIKIA MS.A BORA MR.C SHARMA MR. D GOGOI	MR.C BARUAH(R-4) MR. N.K. DEVNATH, SC, P AND R.D. (R.NOS. 2&3) GA, ASSAM(R-1TO3) MS. D. DEKA, SC, AG, (R-4)
22	WP(C)/661/2018 FIXED	ASHOK KUMAR <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S. S. ROY (ASGI) ASSTT.S.G.I.
23	WP(C)/8442/2019	UTPALA SAHU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
24	WP(C)/3786/2021 FIXED	SABITA SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU SC, AG SC, FINANCE SC, K A A C

25	WP(C)/4245/2021 FIXED	KARUNA CH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
26	WP(C)/4321/2021 FIXED	KAMALI BARO @ KAMALI BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
27	WP(C)/5771/2021 FIXED	HUSSAIN AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
28	WP(C)/1111/2022 B/O	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1487/2022 <b>in WP(C)/1111/2022</b>	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
29	WP(C)/1129/2022 FIXED	KUNJA MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
30	WP(C)/4940/2022 FIXED	MIRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
31	WP(C)/6998/2022	DIMBESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
32	WP(C)/7239/2022 FIXED	SMTI. MAMONI KAKATI <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
33	<b>WITH</b> WP(C)/7585/2022	JYOTSHNA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
34	WP(C)/7512/2022 FIXED	SMTI. RENUKA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM MR A CHALIHA, SC, FINANCE DEPTT., ASSAM
35	WP(C)/8398/2022 FIXED	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
36	WP(C)/870/2023 FIXED	MRS. ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-8) MR. B TALUKDAR (R-1, R- 3, R-4, R-5 & R-6) MR. S R BORUAH (R-2)
37	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
38	WP(C)/1301/2023 FIXED	RABIJUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER GK GOGOI	SC, P AND R.D. SC, FINANCE

39	<b>WITH</b> WP(C)/359/2023	A S M MASHUD LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS B BARMAN	SC, P AND R.D. SC, FINANCE DEPTT.
40	WP(C)/1350/2023 B/O	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
41	WP(C)/1440/2023 B/O	JOGEN CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	GA, ASSAM
42	WP(C)/1901/2023 B/O	PHUKAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
43	WP(C)/2008/2023 FIXED	HAZIRA BEGOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, ELEM. EDU MR. K A MAZUMDER (r-8) SC, AG MR. N J KHATANIAR (R-1,- -4 R-6 & R-7) MR E AHMED (r-8) MR. S R BORUAH (R-2 & R- 5) MS. A LALA (R-3) MR A HAI (r-8) M. ROBBANI SC, HEALTH
44	WP(C)/3494/2023 FIXED	RIMPEE BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. ( R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
45	WP(C)/3924/2023 FIXED	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. ( R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
46	WP(C)/4706/2023 FIXED	SOKILA BEWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
47	WP(C)/4974/2023 FIXED	RUPALI THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG MR. S K MEDHI SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
48	<b>WITH</b> WP(C)/4703/2023	NAJMA BEGUM CHOUDHURY @ NAZMA BEGUM CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, AG SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
49	WP(C)/5578/2023 FIXED	PINUEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
50	WP(C)/6072/2023 FIXED	MRINAL ORANG AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	MR. K GOGOI (R-1) DY.S.G.I.
51	WP(C)/6218/2023 FIXED	RAJDEEP BODO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, FINANCE SC, DIMA HASAO
52	WP(C)/6852/2023 FIXED	TRAILOKYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

53	<b>WITH</b> WP(C)/5729/2023	TRAILOKYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA
54	WP(C)/7284/2023 FIXED	PRADIP CH BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
<b>ORDERS</b>				
55	Cont.Cas(C)/487/2021 FIXED	MD. NUR SHAHED ALI <b>Versus</b> MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
56	WP(C)/5750/2021	DR. GOPAL PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU SC, AG (A AND E) MR J PAYENG MR. B PEGU SC, FINANCE
57	WP(C)/3951/2023 FIXED	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3796/2023 <b>in</b> WP(C)/3951/2023	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
58	WP(C)/4678/2023 B/O	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
59	WP(C)/7569/2023	MAINUL HAQUE ALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS.	MR. S BORA MS J RAJKUMARI	SC, A S H B

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR.JUSTICE  
K.R. SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./291/2024	SADIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH MR S ISLAM	PP, ASSAM
<b>MOTION</b>				
2	AB/198/2024 FIXED	TAJ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO MS R.R.MECH	PP, ASSAM
3	AB/235/2024	FURHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED	PP, ASSAM
<b>ADMISSION</b>				
4	Crl.Pet./324/2021 WITH LCR 2 FILES(SCANNED COPY), FIXED	KAKOLI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	H Z SINGHA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR A A DEWAN (R-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/83/2024 <b>in</b> Crl.Pet./324/2021	KAKOLI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
5	Crl.Pet./934/2022 WITH LCR 1 FILE, B/O	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
6	Crl.Pet./977/2022 WITH LCR 1 FILE, B/O	MD.IMTIYAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DAS MR. M J GOGOI	MR F U BARBHUIYA (R-2) MR. R A CHOUDHURY (R-2) MS S DAS (R-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/27/2023 <b>in</b> Crl.Pet./977/2022	MD.IMTIYAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DAS	MR F U BARBHUIYA PP, ASSAM

7	Tr.P.(CrI.)/8/2023	RAJDEEP BHUYAN @ RAJDIP BHUYAN <b>Versus</b> SARKIRIBINI HANSE AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. M KALITA(R-1) MR. A PHUKAN (R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1) PP, ASSAM
8	CrI.Pet./523/2023 WITH LCR 4 FILES, FIXED	UMAR FARUQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
9	CrI.Pet./629/2023	KABINDRA NARZARY <b>Versus</b> KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
10	CrI.Pet./647/2023 B/O	ABHIJIT KR. BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
11	CrI.A./10/2024 B/O	AJAY BHUMIZ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DEY MR S BORTHAKUR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/43/2024 <b>in</b> CrI.A./10/2024	AJAY BHUMIZ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DEY MR S BORTHAKUR	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
12	Bail Appln./4359/2023 WITH CASE RECORD(SCANNED COPY)	SOFIQL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
13	Bail Appln./4458/2023 WITH OFFICE NOTE, B/O	SWARN SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
14	Bail Appln./4641/2023 WITH CASE RECORD(SCANNED COPY)	MD ABDUL KALAM @ HASSAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
15	Bail Appln./43/2024 FIXED	AFTAB ALI @ ALTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
16	Bail Appln./72/2024 FIXED	INTAJ ALI @ IMTIAZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
17	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KIYEKA AYEMI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
18	Bail Appln./153/2024 WITH OFFICE NOTE, FIXED	NASIRUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR. A DEB MR M HOQUE MR. J HUSSAIN MR. M ISLAM MR. H A HUSSAIN	PP, ASSAM
19	Bail Appln./189/2024 WITH OFFICE NOTE, FIXED	HAZARAT ALI @ HORJT ALI <b>Versus</b> THE STATE OF ASSAM	MR. P P DEKA MS. N M DEKA Ms. R. R. BORAH	PP, ASSAM
20	Bail Appln./191/2024 FIXED	BURHAN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
21	Bail Appln./253/2024 FIXED	RAJWINDER SINGH <b>Versus</b> THE STATE OF ASSAM	MR T KALITA J DASGUPTA MR P J DUTTA A KHANDAKAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
22	AB/1409/2023 FIXED	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
23	AB/1867/2023 FIXED	ABUL FAZAL AHID <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM

24	AB/2582/2023 FIXED	NEAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
25	AB/2963/2023 FIXED	MUNINDRA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
26	AB/3229/2023 FIXED	WASHIR ALI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
27	AB/3808/2023 FIXED	KANAK GOGOI <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
28	AB/3816/2023 FIXED	DELUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. MUSTAFA HUSSAIN	PP, ASSAM
29	AB/3956/2023 FIXED	KABAZ ALI @ KOBOJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
30	AB/4005/2023 FIXED	ABDUL BATIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
31	AB/4010/2023	ABDUL HANNAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED MS. R DEVI	PP, ASSAM
32	AB/4109/2023 FIXED	MD. ISTAKFAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
33	AB/4122/2023 FIXED	TAYO TAKAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM
	<b>WITH</b>			
34	AB/4037/2023	YABI GAMLIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
35	AB/4211/2023 FIXED	MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE MR Z I CHOUDHURY	PP, ASSAM
36	AB/4264/2023 FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN	PP, ASSAM
	<b>WITH</b>			
37	AB/4239/2023	SUNIL SAHU <b>Versus</b> THE STATE OF ASSAM	MR. U DAS	PP, ASSAM
38	AB/4351/2023 FIXED	IMAM HUSSAIN @ IMAMUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
39	AB/4374/2023 FIXED	DIBYAJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A KABRA	PP, ASSAM
40	AB/4378/2023 FIXED	MISBAHARUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
41	AB/3/2024 FIXED	MIRAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
42	AB/67/2024 FIXED	SOFIQLUL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
43	AB/159/2024 FIXED	JAANAK RAY @ JANAK CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MS. S. CHANDA	PP, ASSAM

**ORDERS**



44	Crl.A./356/2023 WITH LCR 5 FILES  <b>WITH</b> I.A.(Crl.)/900/2023 <b>in</b> Crl.A./356/2023	SITESWAR DAS @ TUTU <b>Versus</b> THE STATE OF ASSM AND ANR.	MR. J P SHARMA	MD K RAHMAN (r-2) PP, ASSAM
45	I.A.(Crl.)/515/2023 <b>in</b> Crl.Rev.P./4039/2023  <b>WITH</b> Crl.Rev.P./4039/2023 (Filing Number)	SITESWAR DAS @ TUTU <b>Versus</b> THE STATE OF ASSM AND ANR.  PAMPI KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J P SHARMA  MR G R A MOTTAQUEE  MR G R A MOTTAQUEE	PP, ASSAM  MR. M A I HUSSAIN (R-2) PP, ASSAM
46	I.A.(Crl.)/1277/2023 B/O <b>in</b> Crl.Rev.P./275/2023 <b>WITH</b> Crl.Rev.P./275/2023	KARIMAN NESSA <b>Versus</b> SARBAT ALI ,  SARBAT ALI <b>Versus</b> KARIMAN NESSA	MR. M ALI  MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	MR N AHMED  MR. M ALI MR. R ISLAM N. UDDIN MR J. ISLAM H R KHAN
47	Crl.Pet./1303/2023 WITH LCR 2 FILES, FIXED	PARTHA PRATIM SAIKIA <b>Versus</b> POPI SAIKIA	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
48	I.A.(Crl.)/20/2024 FIXED <b>in</b> Crl.A./13144/2023 <b>WITH</b> Crl.A./13144/2023 (Filing Number)	KANAK NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.  KANAK NATH <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN  MR D K BHATTACHARYYA	PP, ASSAM
49	I.A.(Crl.)/74/2024 BA 2185/2021(D/O), FIXED <b>in</b> Bail Appln./2185/2021	HIRENDRA SINHA <b>Versus</b> THE STATE OF ASSAM,	MR. D K BAIDYA	PP, ASSAM
<b>HEARING</b>				
50	Crl.Pet./439/2022 WITH LCR 4 FILES, B/O	DR. JOGESH BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
51	Crl.A./241/2023 Q Y 9 M 10 D :WITH OFFICE NOTE, LCR 6 FILES, B/O  <b>WITH</b> I.A.(Crl.)/764/2023 <b>in</b> Crl.A./241/2023	HIMANTA NATH @ SIMANTA NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.  HIMANTA NATH @ SIMANTA NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI  MR. S BOIRAGI	MR K THAKUR (R-2) MR D MEDHI (R-2) B ALI SK (R-2) P. NAIDING (R-2) PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024

10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/183/2024 in Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD <b>Versus</b> AJAY KUMAR AND 7 ORS	MR A CHOWDHURY MR. M J DAS	MR. Y DOLOI MR. S Z RAHMAN
	<b>WITH</b> Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD <b>Versus</b> AJAY KUMAR AND 3 ORS	MR A CHOWDHURY MR. M J DAS	MR D KALITA MR. Y DOLOI MR. D NATH MS. N BARMAN MR. S Z RAHMAN
	<b>WITH</b> I.A.(Civil)/2403/2023 in Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD <b>Versus</b> AJAY KUMAR AND 5 ORS	MR A CHOWDHURY	MR. Y DOLOI MR. D NATH
<b>ADMISSION</b>				
2	WP(C)/4271/2012 WITH OFFICE NOTE	RISHI GUPTA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S N SARMA(Sr.Adv.) MR.R J BORDOLOI MR.K KALITA MR.R ALI MS.A SAIKIA	MRS.V L SINGH MS.P BARUAH(R-5&6) MS.G SARMAH(R-5&6) MR.P K GARODIAR-5and6 SC, REVENUE
3	WP(C)/2044/2015	SRI MRITYUNJOY DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.T PRADHAN MS.T CHAKRABORTY	DR.B AHMED SC, CO-OP.
4	WP(C)/3518/2015 WITH WP(C)/3438/2015 (D/O), WP(C)/2284/2015 (D/O), WP(C)/3438/2015 (D/O), WP(C)/1744/2015 (D/O), Rev. Pet. 90/2018 (D/O), Rev. Pet. 96/2018 (D/O)	ASSAM DRUG DEALER ASSOCIATION and 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.D DAS MR.R SENSUA MR.R SINGHA	SC, HEALTH
5	WP(C)/3517/2017	NARANILANJOY BASUMATARY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.A DASGUPTA MS.B DAS	GA, ASSAM MS. N BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
6	WP(C)/3923/2017 FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM

7	WP(C)/6113/2017 FIXED	MONIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.N ZAMAN MR.S BORA MR.A GANGULY	GA, ASSAM
8	WP(C)/8101/2017	HAFIJUDDIN AHMED and 535 ORS <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.N DUTTA MR.M U MAHMUD MR.M ALI	GA, ASSAM
9	WP(C)/894/2018	KAMAL KR. JAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.B D GOSWAMI MS.A K CHOUDHURY MS.A K CHOUDHURY MR. M CHOUDHURY MR H B BARUAH MR.T CHUTIA MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	GA, ASSAM MR. B K GOSWAMI MR. B K GOSWAMI MR. B K GOSWAMI SC, NALBARI MUNICIPAL BOARD MR. A KALITA MR. A KALITA MR. A KALITA
10	WP(C)/1008/2018	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE  SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
11	WP(C)/2429/2018	DIPAK MAJUMDAR AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. M U MAHMUD MR. R AHMED MR. M ALI MS. C KALITA MR S ISLAM	DR. B AHMED SC, CO OP MR. M KHATANIAR (SC, BTC) MR. A L MANDAL (R- 8 to 19)
12	WP(C)/2867/2018	SUGAM PARIVAHAN PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS
13	WP(C)/4580/2018 FIXED	PRITHA SINGH CHETRI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A BHATTACHARYA MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MRS. A GAYAN MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) SC, BTC ASSTT. S.G.I.
14	WP(C)/5017/2018	BISHNU RAHANG AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HOSSAIN MR M MONDAL	GA, ASSAM MR G GOSWAMI (R4) SC, REVENUE
15	WP(C)/6125/2018	M/S. ALLIED ENGINEERING CORPORATION <b>Versus</b> THE MISING AUTONOMOUS COUNCIL AND 4 ORS	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	GA, ASSAM MR. S BORTHAKUR (SC, MISING AUTONOMOUS COUNCIL
16	WP(C)/448/2019	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S I HUSSAIN MR. N H BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3605/2019	SHREE GAUTAM CONSTRUCTION CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. A AGARWAL MR. M SAHEWALLA	GA, ASSAM MR. B CHOUDHURY, SC, PWD, ASSAM.
18	WP(C)/5449/2019 FIXED	ASHOK KUMAR GARODIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE

	<b>WITH</b> I.A.(Civil)/2982/2022 in WP(C)/5449/2019	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE
19	<b>WITH</b> WP(C)/7184/2021	DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOUDHURY (r-5 to 8) MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE
20	WP(C)/535/2020	ASSAM POLYMERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E
21	WP(C)/3900/2020	M/S. DURGA KRISHNA STORE PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C
	<b>WITH</b> I.A.(Civil)/1312/2021 in WP(C)/3900/2020	THE INDIAN OIL CORPORATION LTD. AND 6 ORS. <b>Versus</b> M/S. DURGA KRISHNA STORE PVT. LTD.	MR P BHARDWAJ	MR R HUSSAIN
22	<b>WITH</b> WP(C)/279/2020	M/S DURGA KRISHNA STORE PVT LTD <b>Versus</b> INDIAN OIL CORPORATION AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. M K CHOUDHURY MR. P BHARDWAJ (SC, I.O.C)
23	<b>WITH</b> Cont.Cas(C)/356/2021	DURGA KRISHNA STORE PVT LIMITED <b>Versus</b> ISHAN SHARMA AND ANR	MR. R HUSSAIN	MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2)
24	<b>WITH</b> WP(C)/6372/2021	DURGA KRISHNA STORE PVT LTD <b>Versus</b> INDIAN OIL CORPORATION AND 7 ORS	MR. R HUSSAIN MR. A A AHMED	SC, I O C
25	WP(C)/1541/2021 FIXED	RABINDRA BISWAS <b>Versus</b> THE ASSAM STATE ELECTION COMMISSIONER AND 3 ORS	MR. R P SARMAH MR. P N SHARMA	MR R DHAR MR. S N TAMULI (R-4) MS P DEKA (R-4) SC, BTC SC, WPT AND BC SC, A S E C
26	WP(C)/1974/2021	JORHAT GALA KIRANA MERCHANT ASSOCIATION <b>Versus</b> THE GENERAL MANAGER AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	GA, ASSAM MR. A BARKATAKI SC, F C I SC, RAILWAY
27	WP(C)/2701/2021	SUROJ HEMBROM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
28	WP(C)/3625/2021	BRIJENDRA BORAH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR. S S ROY (R-2,3,4) MR. S BORTHAKUR (R- 2,3,4) SC, I O C
29	WP(C)/4519/2021	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	MR A R BHUYAN (R8) GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) MR N Z CHOUDHURY (R8) MRS. J BEGUM (R8) MR S ABDULLAH (R8) MS. Y AKHTAR (R8) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1655/2021 in WP(C)/4519/2021	SALEH AHMED <b>Versus</b> HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM

30	WP(C)/4941/2021	SURIYA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	MR. A J SAIKIA (R-4,5) MR. B KAKATI (R-4,5) MR G S BORO (R-4,5) SC, FINANCE SC, PNB
31	WP(C)/6559/2021	THE ASSAM PHARMACY COUNCIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
<b>ORDERS</b>				
32	Cont.Cas(C)/636/2015	DIPAK MEDHI and ANR. <b>Versus</b> ANANTA KR. BARUAH and ORS.	MR.M DEKA MR.S HOQUE	MS. S CHUTIA (r-8) MR. P KAKATI MS. P CHUTIA (r-8) MS.C BAISHYA(R- 3&4)
33	Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. <b>Versus</b> NAVEEN VERMA AND 6 ORS.	MR. N N B CHOUDHURY (p-2) MR. U J SAIKIA MR A GOHAIN (p-2) MR A GOHAIN (p-2)	MR. S C KEYAL (R1, R3, R4) MS I JAMIR (R2, R5-R7) MR. T C CHUTIA (R2, R5-R7) MR. S B RAHMAN (R3, R4) MS. P BARUAH (R1, R3, R4) MS. N DAS (R2, R5-R7) MR D K ROY (R2, R5-R7) MS. I KAKATI (R2, R5-R7)
<b>WITH</b>				
	I.A.(Civil)/2440/2019 <b>in</b> Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. <b>Versus</b> NAVEEN VERMA AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	MR. S C KEYAL MR. T C CHUTIA MR D K ROY MS P BARUAH
34	I.A.(Civil)/3232/2023 <b>in</b> WP(C)/6675/2021	SUSMITA DAS AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	SC, APDCL GA, ASSAM SC, NF RLY
<b>WITH</b>				
	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) MR. M BORAH (R-6) MS B BORA (R-6) SC, RAILWAY
35	I.A.(Civil)/3825/2023 <b>IN</b> WP(C)/5305/2022 (D/O) <b>in</b> WP(C)/5305/2022	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P SARMA MR P SARMA	SC, PWD ROAD

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024

13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 2nd February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	CRP/125/2022	BLOCK DEVELOPMENT OFFICER, LAKHIPUR (E) <b>Versus</b> NOBEN KUMAR SINGHA AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR. D CHAKRABARTY (r-1) MR. T R GOGOI
<b>MOTION</b>				
2	CRP/8/2024	SANDHYA RANI PAUL <b>Versus</b> SMTI. BABLI KOIRI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
3	CRP/9/2024	NORTH EAST TRANSMISSION COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
4	CRP(IO)/37/2024	ON THE DETAH OF SAMSUN NEHAR HER LEGAL HEIR SHABANA SULTANA <b>Versus</b> ON THE DEATH OF SADEKUR RAHMAN @ SADEKUR KHANDAKAR HIS LEGAL HEIR SHORIFA BEWA AND ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM
5	CRP(IO)/38/2024	JAGANATH SINGHA AND 11 ORS. <b>Versus</b> SHANKARLAL GIRONIA	MR. R GOSWAMI MS N DEVI MS. U BHATTACHARYYA	
6	CRP(IO)/39/2024	SALMA BEGUM CHOUDHURY <b>Versus</b> NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	
7	CRP(IO)/40/2024	M/S MARBLE CENTER AND ANR <b>Versus</b> M/S SREENIWAS BASUDEO AND 3 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	
8	CRP(IO)/41/2024	M/S ANNAPURNA MARBLE AND ANR <b>Versus</b> M/S SREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	
9	CRP(IO)/42/2024	UTPAL DUTTA <b>Versus</b> HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM SC, REVENUE



10	CRP(IO)/43/2024	MAYURI GOGOI <b>Versus</b> BORNALI KALITA AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
<b>ADMISSION</b>				
11	I.A.(Civil)/3537/2023 WITH LCR, FIXED in CRP(IO)/12/2023  <b>WITH</b> CRP(IO)/12/2023	MANJU KALITA AND 4 ORS <b>Versus</b> ROBITA BARMAN@ROBITA BARMAN KALITA,  ROBITA BARMAN@ROBITA BARMAN KALITA <b>Versus</b> MANJU KALITA AND 4 ORS	MS. P R MAHANTA MR. S R GOGOI  MR. M A SHEIKH MR. M HUSSAIN	MR. M A SHEIKH MR. M HUSSAIN  MS. P R MAHANTA MR. S R GOGOI
12	LA.App./5/2024	PARTHA BISHNU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE
13	MACApp./34/2024 FIXED  <b>WITH</b> I.A.(Civil)/229/2024 in MACApp./34/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MUSTT. ANSARA BEGUM AND ORS.  ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MUSTT. ANSARA BEGUM AND ORS.	MR. R C PAUL  MR. R C PAUL	
14	MACApp./36/2024  <b>WITH</b> I.A.(Civil)/238/2024 in MACApp./36/2024	SBI GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> TULIKA ROY AND 3 ORS.  SBI GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> TULIKA ROY AND 3 ORS.	MR T KALITA  MR T KALITA	
15	MACApp./37/2024  <b>WITH</b> I.A.(Civil)/239/2024 in MACApp./37/2024	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> BABITA DAS RABHA AND 3 ORS.  TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> BABITA DAS RABHA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
16	MACApp./38/2024	ADURI KHATUN AND 2 ORS. <b>Versus</b> SHAJIM UDDIN AND 2 ORS.	MR. A ROSHID	
17	MACApp./39/2024  <b>WITH</b> I.A.(Civil)/241/2024 in MACApp./39/2024	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> PARAMJIT KAUR AND 5 ORS  THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> PARAMJIT KAUR AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA  MR. S K GOSWAMI MR. R SHARMA	
18	MACApp./40/2024  <b>WITH</b> I.A.(Civil)/242/2024 in MACApp./40/2024	TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> BARNALI DAS AND 4 ORS.  TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> BARNALI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
19	MACApp./41/2024  <b>WITH</b> I.A.(Civil)/243/2024 in MACApp./41/2024	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> GIRIBALA PATHAK AND 4 ORS.  NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> GIRIBALA PATHAK AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	MACApp./42/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ANITA DAS AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	

	<b>WITH</b> I.A.(Civil)/245/2024 <b>in</b> MACApp./42/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ANITA DAS AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
21	MACApp./43/2024 CAVT. NO.00422/024,	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MENANTI TOPNO @ MENATI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/270/2024 <b>in</b> MACApp./43/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MENANTI TOPNO @ MENATI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
<b><u>BAIL HEARING</u></b>				
22	AB/3571/2023 FIXED	JIABUR HOQUE @ JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
23	RSA/15/2024	JAYANTA KUMAR DAS <b>Versus</b> NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
	<b>WITH</b> I.A.(Civil)/259/2024 <b>in</b> RSA/15/2024	JAYANTA KUMAR DAS <b>Versus</b> NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
	<b>WITH</b> I.A.(Civil)/260/2024 <b>in</b> RSA/15/2024	JAYANTA KUMAR DAS <b>Versus</b> NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
24	RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS <b>Versus</b> MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. T U LASKAR MR. B U LASKAR MD A ISLAM	
	<b>WITH</b> I.A.(Civil)/277/2024 <b>in</b> RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS <b>Versus</b> MD. IBRAHIM ALI	MR. T U LASKAR MR. B U LASKAR MD A ISLAM	
<b><u>ORDERS</u></b>				
25	MACApp./222/2020 WITH LCR, B/O	RUBSHRI BANAI AND 4 ORS. <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. K K BHATTA (R1) MR. F A HASSAN (R-2) MS R DEVI (R1)
26	I.A.(Civil)/1670/2020 <b>in</b> MACApp./252512/2015	SRI MOHINDER SAHANI <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTD AND 11 ORS	MR. S C BISWAS MR. U DUTTA	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN SUSHMITA SENGUPTA (r-12) MS. J GHOSH (r-12)
	<b>WITH</b> MACApp./252512/2015 (Filing Number)	SRI MOHINDER SAHANI <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTDand 11 ORS		
	<b>WITH</b> I.A.(Civil)/7724/2020 (Filing Number)	SRI MOHINDER SAHANI <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTDand 11 ORS		
27	Test.Cas./4/2023 WITH LCR, FIXED	AZAD ARIFA AKHTAR AND 7 ORS. <b>Versus</b> MUSTT. HAZERA BEGUM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
28	FAO/80/2023 FIXED	SANJOY GOSWAMI <b>Versus</b> DILIP SAIKIA AND 6 ORS.	MR. N N JHA MR M REJA MR. M UDDIN MS M SAHOO MRS I BEGUM	

	<b>WITH</b> I.A.(Civil)/3712/2023 <b>in</b> FAO/80/2023	SANJOY GOSWAMI <b>Versus</b> DILIP SAIKIA AND 6 ORS.	MR. N N JHA MR M REJA MR. M UDDIN MS M SAHOO MRS I BEGUM	
29	FAO/81/2023 FIXED	HUSSAIN AHMED <b>Versus</b> JAHANARA BEGUM	MR. S P CHOUDHURY MR. S. J. SARKAR	
30	CRP/192/2023 FIXED	DIBAKAR DEKA AND ANR <b>Versus</b> RATUL DEKA AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA	
31	CRP(IO)/297/2023 FIXED	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	
32	I.A.(Civil)/307/2023 <b>in</b> Mat.App./652/2023	XXXX XXXX <b>Versus</b> XXXX XXXX	MS. M JAIN (LEGAL AID COUNSEL FOR THE PETITIONER) MR. A CHAMUAH MR. S D ROY MS. J GAYAN	MR SAURADEEP DEY (R-1)
	<b>WITH</b> Mat.App./652/2023 (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. A CHAMUAH	
33	MACApp./450/2023 FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SUBANTI CHETIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/3704/2023 <b>in</b> MACApp./450/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SUBANTI CHETIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
34	MACApp./451/2023 FIXED	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> KALIMA SHEKH AND 4 ORS.	MRS. D DAS BARMAN MS G DAS	
	<b>WITH</b> I.A.(Civil)/3705/2023 <b>in</b> MACApp./451/2023	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> KALIMA SHEKH AND 4 ORS.	MRS. D DAS BARMAN MS G DAS	
35	MACApp./452/2023 FIXED	JAMIR UDDIN BARBHUIYA AND 2 ORS. <b>Versus</b> GULABUR RAHMAN LASKAR AND 2 ORS.	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	
36	I.A.(CrI.)/937/2023 AB 144/2023(D/O) <b>in</b> AB/144/2023	LAISHRAM LADU SINGH <b>Versus</b> THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM
37	I.A.(Civil)/2291/2023 B/O <b>in</b> MACApp./8149/2023	PRAFULLA KONWAR <b>Versus</b> SAROJ DEVI RATHI AND 2 ORS.	MR. K BHATTACHARJEE MS B TALUKDAR	
	<b>WITH</b> MACApp./8149/2023 (Filing Number)	PRAFULLA KONWAR <b>Versus</b> SAROJ DEVI RATHI AND 2 ORS. A	MR. K BHATTACHARJEE	
38	I.A.(Civil)/3364/2023 <b>in</b> MACApp./316/2023	ANIMA BARMAN <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	MR T KALITA
	<b>WITH</b> MACApp./316/2023	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ANIMA BARMAN AND 2 ORS.	MR T KALITA MR. A KAKATI	MR N BARMAN (R-1) MS J BARMAN (R-1) MR B DEORI (R-1)

39	I.A.(Civil)/49/2024 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> ON THE DEATH OF MOHIT CHANDRA LAHKAR,	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI
	<b>WITH</b> CRP/14/2023 CAVT. NO. 14452/022,	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/263/2023 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
40	I.A.(Civil)/223/2024 FIXED in MACApp./13340/2023	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> ABDUL HUSSAIN AND 2 ORS.	MR. R C PAUL	
	<b>WITH</b> MACApp./13340/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	
41	I.A.(Civil)/247/2024 in MACApp./14669/2023	DELOWAR HUSSAIN <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	MR. M M ZAMAN	
	<b>WITH</b> MACApp./14669/2023 (Filing Number)	DELOWAR HUSSAIN <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD H	MR. M M ZAMAN	
42	I.A.(Civil)/250/2024 in MACApp./15041/2023	REZIA BEGUM AND 2 ORS. <b>Versus</b> MAHESWARI BASUMATARY AND 5 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	
	<b>WITH</b> MACApp./15041/2023 (Filing Number)	MUSSTT. REZIA BEGUM <b>Versus</b> MAHESWARI BASUMATARY AND 5 ORS. F	MR. J SARMAH	
43	I.A.(Civil)/251/2024 in MACApp./117/2024	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> DIPANITA CHOUDHURY DAS AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
	<b>WITH</b> MACApp./117/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> DIPANITA CHOUDHURY DAS AND 4 ORS F	MRS B ACHARYA	
	<b>WITH</b> I.A.(Civil)/120/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> DIPANITA CHOUDHURY DAS AND 4 ORS F	MRS B ACHARYA	
44	I.A.(Civil)/274/2024 WITH OFFICE NOTE IN MAIN APPEAL in LA.App./34/2024 <b>WITH</b> LA.App./34/2024 (Filing Number)	DWIJENDRA NATH SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM
		DWIJENDRA NATH SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS H	MR. O P BHATI	
		<b>HEARING</b>		
45	MACApp./374/2016 WITH LCR, FIXED	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR.S CHAKRABORTY MR. P S BHATTACHARYYA MR.A C KALITA	MR. A S DHILLON

46	<b>WITH</b> MACApp./375/2016	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR. P S BHATTACHARYYA MR.S CHAKRABARTY MR.A C KALITA
<b>STAY MATTERS</b>			
47	CRP/193/2023 FIXED	ARPANA BISWAS AND 2 ORS <b>Versus</b> ZOBBAR ALI @ ZOBOR ALI AND 7 ORS	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ MS C MEDHI
48	CRP(IO)/427/2023 FIXED	DIPANKAR CHAKRABORTY <b>Versus</b> SUBHENDU CHAKRABORTY AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA
49	CRP(IO)/428/2023 FIXED	PRADIP KR BARUAH AND 2 ORS <b>Versus</b> ANU DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
50	CRP(IO)/429/2023 FIXED	PRADIP KR BARUAH AND 2 ORS <b>Versus</b> ANU DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
51	CRP(IO)/432/2023 FIXED	HEMANTA KUMAR BORO <b>Versus</b> MD. IMDADUL HAZARIKA AND 4 ORS	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/296/2016 WITH WP(C)/2446/2010 (D/O)	DR. ABHIJIT HOLME CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR. N DHAR MR. B MALAKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH
2	WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM MS. R CHOUDHURY (R-9) SC, APDCL MS F N ZAMAN (R-9) MS. B. HAZARIKA (R-9) MR. Z. HUSSAIN (R-9)
3	WP(C)/7615/2017	PRAMUD KUMAR MILI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
4	WP(C)/8281/2019	FORCE NO. 993610389 CONSTABLE/GENERAL DUTY SWAPAN KUNDU <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH MR. U SARMA	MR H GUPTA (C.G.C) MR H GUPTA (C.G.C) ASSTT.S.G.I.
5	WP(C)/470/2020	MITHU NATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
6	<b>WITH</b> WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> I.A.(Civil)/611/2020 <b>in</b> WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
7	<b>WITH</b> WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.

8	<b>WITH</b> WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
9	<b>WITH</b> WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
10	WP(C)/2245/2020	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
11	WP(C)/2508/2020	RAM KRISHNA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR D N BHATTACHARYYA MD S HOQUE MR. M DEKA MS M DAS MS A BORAH MS. J GHOSH MS P DAS MR. F A FAROOQUE MS N.KAZI	GA, ASSAM MR D NATH SC, PWD
12	WP(C)/6119/2021	KANAK DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. R SARMAH MS. M PAUL	GA, ASSAM MR. T C CHUTIA MR. A HASSAN (SC,AG)
13	WP(C)/2065/2022	JAYDEEP NANDI <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM DR K PANDAV DR K PANDAV MR. S. J. SARKAR	SC, OIL
14	WP(C)/5714/2022	RANJAN KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	MR SISHIR DUTTA (R2 TO R8) MS. S. MOCHAHARI (R2 TO R8) MR. S DUTTA (R2 TO R8) MR S DUTTA (R2 TO R8) ASSTT.S.G.I.
15	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
16	WP(C)/7710/2022	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
17	WP(C)/163/2023	SUSHIL PAWAR <b>Versus</b> CANARA BANK AND 4 ORS	DR G J SHARMA	MS S CHAKRABORTY
18	WP(C)/2812/2023	ANGARAG SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
19	WP(C)/3591/2023	BUDHESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. T C CHUTIA (R-2, R-3 & R-4) MR. R BORPUJARI (R-1) MR. B GOGOI (R-5) SC, HEALTH AND F W SC, REVENUE

20	WP(C)/3879/2023	EX CT/GD MIRAZUL ISLAM GANI FORCE NO. 213304724 <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. D J DAS (r-1 TO 6) DY.S.G.I.
21	WP(C)/4150/2023	SUKMOL BORO <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
22	WP(C)/4992/2023	MAINUL HAQUE AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, APSC MS. M D BORAH, SC, FISHERY DEPT. SC, FINANCE
<b>WITH</b>				
23	WP(C)/1492/2018	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
<b>WITH</b> I.A.(Civil)/769/2022 <b>in WP(C)/1492/2018</b>				
24	WP(C)/5207/2023	MAINUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. DIPJYOTI MAHANTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A HUSSAIN	GA, ASSAM
<b>WITH</b>				
25	WP(C)/4883/2023	RANJAN THAKUR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N H LASKAR	MRS S BARUAH DY.S.G.I.
<b>WITH</b>				
26	WP(C)/5209/2023	PRASENJIT DEBNATH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	MRS S BARUAH DY.S.G.I.
27	WP(C)/6059/2023	BINOY KUMAR BARO @ BINOY KR. BORO AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MONZUR K CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM
28	WP(C)/6192/2023	KASHYAP JYOTI BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM
29	WP(C)/6626/2023	HEMADHAR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM SC, GAD
30	WP(C)/6763/2023	PRAVHAKAR DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.

**ORDERS**

31	Cont.Cas(C)/167/2015	BHUPEN CHANDRA GOSWAMI and 53 ORS <b>Versus</b> NITYANANDA BARKAKOTI and 3 ORS	MR. T J MAHANTA	MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
32	Cont.Cas(C)/467/2015	MD. RAFIK ALI 319 and 3 ORS. <b>Versus</b> MANISH THAKUR and 3 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MR. B GOGOI
33	Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR <b>Versus</b> BARUN BHUYAN, IAS	MR.M HUSSAIN MR.A M S MAZUMDER	



	<b>WITH</b> I.A.(Civil)/1038/2016 <b>in</b> Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR <b>Versus</b> BARUN BHUYAN, IAS	MR. M HUSSAIN MR. A M S MAZUMDER	
34	Cont.Cas(C)/654/2016	SRI DHIREN BORO and ANR. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR.KHAYERUDDIN(R-2)
	<b>WITH</b> Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR.M BORAH(R-1)
36	Cont.Cas(C)/397/2018	JINISH LAL RAY <b>Versus</b> RAM SWARUP BAJAJ	MR A DASGUPTA MS B DAS	MR. D K KOTHARI MR B SHARMA MR S SHARMA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA
	<b>WITH</b> I.A.(Civil)/2778/2023 <b>in</b> Cont.Cas(C)/397/2018	JINISH LAL RAY <b>Versus</b> RAM SWARUP BAJAJ	MR A DASGUPTA	
37	Cont.Cas(C)/7/2019	BISHNU MILI <b>Versus</b> ALOK KUMAR, IAS, AND 6 ORS.	MR. M TALUKDAR MS. B PEGU	MR. B GOSWAMI (R1) MR. B GOSWAMI (R1) MS. S CHUTIA (R1) MR. P KAKATI (R1)
38	Cont.Cas(C)/20/2019	REKHA RABHA AND 97 ORS. <b>Versus</b> MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D S DEKA
39	Cont.Cas(C)/33/2019	MUSTAQUE AHMED <b>Versus</b> ANAND PRAKASH TEWARI	MR. K SINGHA MR D GOGOI	MR. J ROY
40	Cont.Cas(C)/49/2019	SHYAMAL KANTI AICH <b>Versus</b> BORSINGH RONGPI AND ANR.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
41	Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
42	Review.Pet./111/2019 WP(C) 6273/14 REV. PET 1/2016 WP(C) 3248/16 ( ALL D/O)	SMTI. MITALI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
43	Cont.Cas(C)/173/2019	BIREN KUMAR SAIKIA AND 3 ORS. <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
44	Cont.Cas(C)/177/2019	RASHID ALI <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
45	Cont.Cas(C)/193/2019	MRIDUSMITA PATHAK <b>Versus</b> ROHINI KUMAR BORKOTOKY	MR B CHANDA MR. K I MAJUMDAR	MR. S S ROY MR. B GOGOI
46	Cont.Cas(C)/262/2019	PRANTIK DAS AND ANR. <b>Versus</b> RAKESH KUMAR AND 4 ORS.	MRS. K DEVI MS NILAM DEVI	MR. N UPADHAYAY MR. A NARZARI MR. A NARZARI MR. A NARZARI
47	Cont.Cas(C)/343/2019	BINA MONI DEVI <b>Versus</b> RAJ CHAKRABORTY AND 5 ORS.	MR. A SARMA MR. K KALITA	MR. Y S MANNAN

48	Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR <b>Versus</b> ARBIND MADHAB SINGH, I.F.S.	MR. J KALITA MR. A SHARIF MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	<b>WITH</b> I.A.(Civil)/1887/2022 <b>in</b> Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR <b>Versus</b> MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
49	Cont.Cas(C)/359/2022	MONUJ CHANGMAI AND 17 ORS <b>Versus</b> NIRAAJ VERMA, IAS AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. P N GOSWAMI (r-1,2,3,4) MR B CHOUDHURY (r-1,2,3,4) MR. K P PATHAK (r-1,2,3,4)
50	Cont.Cas(C)/183/2023	PRASANTA KR GOGOI <b>Versus</b> JAYASHREE NAIDING	MR SAURADEEP DEY MR P H KONWAR	MR. P N GOSWAMI (R-1) MR. K P PATHAK (R-1) MR. D GOGOI (R-1)
51	WP(C)/6802/2023	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR F HAQUE (R-12,13,14) MR. S K M ALOMGIR (R-12,13,14) MR A ISLAM (R-12,13,14) SC, P H E

**HEARING**

52	WP(C)/1933/2015 PART-HEARD, FIXED	SMTI SHEFALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	SC, PWD ROAD SC, FINANCE AND TAXATION GA, ASSAM (R 1-3) MR. S.K. MEDHI, SC, AG(R5) SC, PENSION and PUBLIC GRIEVANCESR4
53	WP(C)/6608/2022 B/O	SANTANU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./281/2024	JABBAR HUSSAIN @ BUBU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
2	Bail Appln./282/2024	NURJAMAL <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3	Bail Appln./283/2024	SOFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS. J GHOSH MS. R DEVI MS. S. CHANDA	PP, ASSAM
4	Bail Appln./284/2024	MANI KUMAR KAMAN <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	SC, FOREST
5	Bail Appln./286/2024	MAHIDUL ISLAM @ KALO <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	Bail Appln./287/2024	MAFIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
7	Bail Appln./289/2024	HAMED KHALIFA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ	PP, ASSAM
8	Bail Appln./290/2024	MD. JEHERUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
9	Bail Appln./293/2024	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
<b><u>MOTION</u></b>				
10	Crl.Rev.P./34/2024	JITU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN A ALI	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/86/2024 <b>in</b> CrI.Rev.P./34/2024	JITU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN A ALI	PP, ASSAM
11	AB/225/2024	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
12	AB/228/2024	BASIRE AHMED <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR S A KHAN	PP, ASSAM
13	AB/230/2024	MD. MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
14	AB/232/2024	PARIMAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY MS D.CHAKRABARTY	PP, ASSAM
<b><u>ADMISSION</u></b>				
15	CrI.Pet./1393/2023 FIXED	RAKMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM MR S J SHAMIM	MR. P DAIMARY(r-2) PP, ASSAM
16	CrI.A./25/2024	TILOK KONWAR @ TILAK KONWAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/85/2024 <b>in</b> CrI.A./25/2024	TILOK KONWAR @ TILAK KONWAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	Bail Appln./2134/2023 WITH CASE RECORD(SCANNED COPY)	NGAMSEI HAOKIP <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
18	Bail Appln./2757/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KRISHNA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
19	Bail Appln./3329/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
20	Bail Appln./3341/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOLOMON AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
21	Bail Appln./3940/2023 WITH CASE RECORD(SCANNED COPY)	MD. IMRAN @ AKASH AND ANR <b>Versus</b> THE STATE OF ASSAM	F K R AHMED MR S AHMED	PP, ASSAM
22	Bail Appln./4093/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHD. ARIF @ MD. ARIF <b>Versus</b> THE UNION OF INDIA	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	SC, NCB
23	Bail Appln./4159/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD ALAUDDIN <b>Versus</b> THE UNION OF INDIA	MR. A PAUL	SC, NCB
24	Bail Appln./4191/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SANTANU LAHKAR <b>Versus</b> UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CUSTOMS
25	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JITUL ALI <b>Versus</b> THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
26	Bail Appln./4429/2023 FIXED	SEIKHONGAM HAOKIP <b>Versus</b> THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
27	Bail Appln./4440/2023 WITH CASE RECORD(SCANNED COPY)	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A AHMED MR. M A CHOUDHURY MR. A ISLAM	PP, ASSAM

28	Bail Appln./4461/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ST. ROMAR KOM <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
29	Bail Appln./4473/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD YADAV @ TINKU <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
30	Bail Appln./4541/2023 FIXED	BASERUL ISLAM @ BASIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
31	Bail Appln./4599/2023 FIXED	ANAR ALI @ ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
32	Bail Appln./4633/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BIKRAM DEBBARMA <b>Versus</b> UNION OF INDIA	MR. DITUL DAS MS TINLUNG	SC, NCB
33	Bail Appln./4673/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ARUN KUMAR MADDESHIYA <b>Versus</b> THE UNION OF INDIA	MR. H R KHAN MR S S ALI	SC, NCB
34	Bail Appln./138/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JUBAIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	Bail Appln./144/2024 FIXED	MD BILLAL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
36	Bail Appln./161/2024 WITH OFFICE NOTE, FIXED	MONGAL PAUL @ MODAN PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
37	Bail Appln./162/2024 WITH OFFICE NOTE, FIXED	PAPPU CHATTERJEE <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
38	Bail Appln./175/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAIZ UDDIN @ SAIJUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>WITH</b>				
39	AB/167/2024	MOISER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>WITH</b>				
40	Bail Appln./178/2024	RUPCHAN ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
41	Bail Appln./227/2024 FIXED	ANURAG GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
42	AB/469/2023 FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
43	AB/472/2023 FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
44	AB/837/2023 FIXED	KAUSHIK NATH <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
45	AB/2003/2023 FIXED	FAKAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	PP, ASSAM
46	AB/2860/2023 FIXED	BHASKAR BORAH @ BIMAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM

47	AB/2883/2023 FIXED	MD ABUL KALAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
48	AB/3136/2023 FIXED	HABEJ KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
49	AB/3793/2023 WITH CASE RECORD(SCANNED COPY)	JEWEL ALI@ JUWAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
50	AB/4003/2023 FIXED	ABDUL SHAHID <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
51	AB/4070/2023 FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR S HOQUE MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
52	AB/4186/2023 FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
53	AB/4322/2023 FIXED	SULTAN HHUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

**ORDERS**

54	I.A.(CrI.)/1221/2023 FIXED <b>in</b> CrI.A./462/2023 <b>WITH</b> CrI.A./462/2023	BABUL RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
		BABUL RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
55	CrI.Pet./21/2024 FIXED	DEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S KHOUND MS. N BORAH	PP, ASSAM

**HEARING**

56	I.A.(CrI.)/1042/2023 WITH LCR 4 FILES, B/O <b>in</b> CrI.A./205/2022  <b>WITH</b> CrI.A./205/2022  <b>WITH</b> I.A.(CrI.)/482/2022 <b>in</b> CrI.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR  ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM  ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY  MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY  MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM  MS. D DEKA (r-2) PP, ASSAM  MS. D DEKA (r-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024

8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
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15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 2nd February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2026/2022	THE FATAK BAZAR MERCHANT ASSOCIATION AND 4 ORS <b>Versus</b> THE CHIEF SECRETARY TO THE DEPTT. OF URBAN AFFAIRS AND 3 ORS	MS. K MALAKAR MR S CHOUDHURY MR. A BHATTACHARJEE	GA, ASSAM SC, S.M.B.
2	WP(C)/2063/2022	CHIRANJIV AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BHARALI MR. M DAS MR A RAHMAN MR C KALITA	GA, ASSAM SC, WPT AND BC
3	WP(C)/2607/2022	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR K L GUPTA (r-6) MR G KHANDELIA (R7) MR. K DEKA (R7) MS N KALITA (R7) SC, FOREST
4	WP(C)/2730/2022	M/S CHILARAY INDIA (PVT) LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R K BHATRA MR. B D DEKA MR. A SAIKIA MR A BHATRA	GA, ASSAM SC, ECI SC, NATIONAL HEALTH MISSION
5	WP(C)/4180/2022	NAZRUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	GA, ASSAM
6	WP(C)/4831/2022	RASHEDA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
7	WP(C)/4931/2022	M/S PURVANCHAL COMMUNICATION PVT. LTD. <b>Versus</b> FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I
8	WP(C)/5924/2022	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE



10	<b>WITH</b> WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, WATER RESOURCE MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA
11	<b>WITH</b> WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL SC, WATER RESOURCE MR J SINGH MS. D BRAHMA
12	<b>WITH</b> WP(C)/5982/2022	PRADIP RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, WATER RESOURCE MR H AGARWAL MR J SINGH
13	WP(C)/6909/2022	M/S NOBLE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS M DAS GA, ASSAM SC, REVENUE
14	WP(C)/7753/2022	DAKSHIN BIJNI SS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA GA, ASSAM MR. M HUSSAIN MR. P HAZARIKA MR. K KALITA MR. T GOGOI (r-7) MR. LENTSO P. BORAH MS G SWAMI MR. P DOWARAH (r-7) MR. R K MUSHAHARY, SC, BTC
15	WP(C)/7924/2022	MINTU ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH SC, P AND R.D. N AHMED GA, ASSAM MR. U K BARMAN (r-7) MS. D GHOSH(R-7) MR H ALI (r-7) MR. M MALAKAR (r-7) MS N DEKA(R-7) MR. R KONWAR (r-7) MS H BETALA(R-7) MR I CHAKMA(R-7) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) MR. S. K. CHAKMA (R-7) SC, IWT
16	<b>WITH</b> I.A.(Civil)/1292/2023 <b>in</b> WP(C)/7924/2022	ASHATULLAH ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH GA, ASSAM MS N DEKA SC, IWT MR. S. K. CHAKMA
16	WP(C)/181/2023	TAFARJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED GA, ASSAM MS P SARMA SC, WATER RESOURCE
17	WP(C)/1856/2023	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI GA, ASSAM M.A. BEGUM SC, WATER RESOURCE MR. B JAIN SC, FINANCE SC, REVENUE
18	WP(C)/4297/2023	SUBHASHIS CHAKRABARTY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. N N B CHOUDHURY MR. K GOGOI MR. M DEWAN DY.S.G.I.
<b>ORDERS</b>			
19	WP(C)/2876/2022	BHOLA KANTA HALDAR <b>Versus</b> THE ASSAM FISHERIES DEVELOPEMENT CORPORATION LIMITED AND 3 ORS	MR. A K PURKAYASTHA SC, AFDC MR. M J BARUAH MR. S SHARMA MS B MAJUMDER
20	Cont.Cas(C)/251/2023	NABAJEET DAS <b>Versus</b> ANURAG GOEL, I.A.S. AND ANR.	MR. U K NAIR MR. D SAIKIA (r-2) MS. L DAS MR. B CHOUDHURY (r-2) MR. A BORO MS. R B BORA (r-2) MS D MAHANTA
21	Cont.Cas(C)/594/2023	MAINA NATH <b>Versus</b> DIGANTA BORAH	MR. U SAIKIA MR D KALITA MR. S D ROY MR. D NATH

22	Cont.Cas(C)/654/2023	FAZLUR RAHMAN <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
23	Cont.Cas(C)/668/2023	ARUP BAISHYA <b>Versus</b> DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
24	Cont.Cas(C)/782/2023	SARAT BORA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
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16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Friday,2nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ADMISSION**

1	Crl.Pet./316/2023 PART-HEARD, FIXED	ALOK KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR  SC, CBI
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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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### [ For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN  
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/6013/2023	SRIMATI NABANITA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. J PAUL P CHAKRABORTY MR B. RAHMAN	SC, ELEM. EDU SC, FINANCE
<b>MOTION</b>				
2	WP(C)/5113/2023 FIXED	SUMITA DEB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
3	WP(C)/6054/2023 FIXED	ABU ZAFAR SIDDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
4	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
5	WP(C)/113/2024 FIXED	DINESH SONOWAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
6	WP(C)/117/2024 FIXED	RAMESH DAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
7	WP(C)/119/2024 FIXED	BISWA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
8	WP(C)/142/2024 FIXED	PABINDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G DAS	SC, SEC. EDU. SC, FINANCE

9	WP(C)/156/2024 FIXED	MADHU SHUDHAN SARKAR <b>Versus</b> THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
10	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU SC, BTC
11	WP(C)/235/2024 FIXED	LIAQUAT AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	SC, HIGHER EDU GA, ASSAM
12	WP(C)/320/2024 FIXED	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
13	WP(C)/400/2024 B/O	SMTI SUNITA KAKATI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
14	WP(C)/426/2024	RUHIT CHABUKDHARA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
15	WP(C)/436/2024	NAZRUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/437/2024	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
17	WP(C)/443/2024	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/474/2024 B/O	MAFIDUL ISLAM HAZARIKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU SC, SSA
19	WP(C)/475/2024 B/O	SALEHA KHATUN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU GA, ASSAM
20	WP(C)/485/2024 B/O	ABDUL MOTIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	F K R AHMED MR. H THAKURIA	SC, ELEM. EDU
<b>ADMISSION</b>				
21	WP(C)/5623/2016 FIXED, WITH WP(C)/5292/2016 (D/O), WP(C)/6028/2016 (D/O)	SMTI NIRALA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.R BORGHAIN MS.A BARUAH MR.A BUJARBARUAH	SC, ELEMENTARY EDUCATIONR 1,2 SC, BTC(R 4-7) SC, FINANCE(R3)
22	<b>WITH</b> WP(C)/6976/2023	MD INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
23	WP(C)/4734/2017 FIXED	KHIROD GOGOI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MS.N GOGOI MR.S ALI MR.H KAKATI	MR A BARMAN MR. B HUSSAIN SC, HIGHER EDUCATION SC, U G C
24	WP(C)/1010/2020 FIXED, B/O	SUNAYAN DEKA <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG

25	WP(C)/4689/2021 FIXED	MALATI BEPARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
26	WP(C)/5041/2022 FIXED	SHIKA RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
27	WP(C)/5020/2022	SUJIT PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
28	WP(C)/6471/2022 FIXED	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
29	WP(C)/8282/2022 FIXED	KAJALI BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
30	WP(C)/7/2023 FIXED	SAMIN CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
31	WP(C)/2571/2023 FIXED	BIPRAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4)
	<b>WITH</b>			
32	WP(C)/3718/2023	MRIDUPAVAN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7)
33	WP(C)/3196/2023 FIXED	HEMANTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
34	WP(C)/3491/2023 FIXED	BABUL KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, HIGHER EDU MR. D A KAIYUM (r-5) MR Z HUSSAIN (r-3,4) MS B B AHMED (r-3,4) MR. RASHIDUL ISLAM (r-3,4) MR. M S MONDAL (r-5)
35	WP(C)/4439/2023 FIXED	SIRAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
36	WP(C)/5035/2023	KANAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
37	WP(C)/5954/2023 B/O	MD. FAZLUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
		<b><u>ORDERS</u></b>		
38	WP(C)/2551/2015	JITU TAPAN DAS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR. M DUTTA MS.P R MAHANTA MR.S R GOGOI MR H BARUAH MR H BARUAH MR J MAHANTA	GA, ASSAM(R3) SC, SECONDARY EDUCATION
39	WP(C)/5048/2019 FIXED	KAMAL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, AG MR. S HAZARIKA MR P BHATTACHARJYA (r-12) SC, SEC. EDU. MR. SANJIB HAZARIKA (R/N 13) SC, FINANCE

40	Cont.Cas(C)/424/2020 FIXED	SMT. RINA PAUL <b>Versus</b> SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
41	WP(C)/6587/2022 FIXED	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR N Z CHOUDHURY	MR. M K HUSSAIN (r-5) MRS. S Y AHMED (r-5) MR K U AHMED (r-5) MR. M ALOM (r-5) SC, SEC. EDU.
42	Cont.Cas(C)/254/2023 B/O	SAMUDRA HALOI AND 2 ORS <b>Versus</b> NARAYAN KOWAR AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
43	Cont.Cas(C)/335/2023 FIXED	BANYASHREE THAKUR AND 7 ORS <b>Versus</b> SURANJANA SENAPATI	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM	MR. P K BORAH MR B KAUSHIK
44	Cont.Cas(C)/337/2023 FIXED	GAUTAM BARMAN AND 5 ORS. <b>Versus</b> SMTI. SURANJANA SENAPATI	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR S NEOGI MR B KAUSHIK
45	Cont.Cas(C)/422/2023 B/O	BIBHU GOALA <b>Versus</b> NARAYAN KONWAR, I.A.S.	MR. H ALI B BARMAN	
46	I.A.(Civil)/3813/2023 FIXED in Cont.Cas(C)/70/2018 <b>WITH</b> Cont.Cas(C)/70/2018	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND 4 ORS.  RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MS S DEV  MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4) SC, ELEM. EDU
47	Review.Pet./8/2024 B/O, IN WP(C)/6805/2023 (D/O)	ABUL HUSSAIN <b>Versus</b> MD MOJIBUR RAHMAN AND 10 ORS  <b>HEARING</b>	MS P DEVI MR P R SARMA MR D MEDHI	
48	WP(C)/9573/2019 PART-HEARD, FIXED  <b>WITH</b>	CHANDRESWAR SAIKIA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
49	WP(C)/3288/2016  <b>WITH</b>	SMTI KANTI SAIKIA and 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
50	WP(C)/3329/2016  <b>WITH</b>	SMT SASHIPROVA DEORI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
51	WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024





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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Friday,2nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CRIMINAL BENCH]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>			
1	Bail Appln./277/2024 HEMEN BRAHMA @ LOHIT <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
2	Bail Appln./280/2024 SOMESWAR @SOMESHWAR KOURANYASARMA @ SUMESH SARMA <b>Versus</b> THE STATE OF ASSAM		
3	Bail Appln./285/2024 MOJIBOR MONDAL @ MOJIBAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
4	Bail Appln./288/2024 MONOWARUL HOQUE KHAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
5	Bail Appln./292/2024 HABIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN	PP, ASSAM
<b><u>MOTION</u></b>			
6	Crl.Rev.P./477/2023 FIXED KHAGEN HALOI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B BARUAH S BORGHAIN MR BAPLU CHAKMA	PP, ASSAM
7	AB/222/2024 ARIF ALI @ ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
8	AB/223/2024 AKRI ZAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
9	AB/224/2024 HASEN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. M R KHANDAKAR	PP, ASSAM
10	AB/226/2024 AINUDDIN @ AKRAM UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM MR J I MONDAL	PP, ASSAM
11	AB/227/2024 JAYEN UDDIN @ JOYENUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

12	AB/229/2024	PRANJALSONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. R HAZARIKA MR. N HASAN MR. A HASAN A ALI	PP, ASSAM
13	AB/231/2024	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
14	AB/233/2024	LENANCY TISSOPI <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
15	AB/234/2024	MD. FARUK GAJI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MD R ISLAM MD IMRAN	PP, ASSAM
<b>ADMISSION</b>				
16	Crl.Pet./706/2022 WITH LCR 1 FILE, FIXED	HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
17	Crl.Rev.P./229/2023 WITH LCR 1 FILE, B/O	BADSHAH SK @ BADSHAH LENGRA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	Bail Appln./4462/2023 FIXED	SHAHJAMAL SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	MR. A M KHAN MR Z RAHMAN MR S PRODhani PP, ASSAM
19	Bail Appln./15/2024 FIXED	S. ABHIJIT SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
20	Bail Appln./79/2024 FIXED	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM
21	Bail Appln./82/2024 FIXED	SAHAR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AWAL MR. A PARAMANIK MR. A H MONDAL	PP, ASSAM
22	Bail Appln./104/2024 FIXED	HANIF ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
23	Bail Appln./107/2024 FIXED	BHASKAR DIHINGIA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR S P DAS MS C BORA	PP, ASSAM
24	Bail Appln./196/2024 FIXED	RAJIB THAPA @ RAHUL THAPA <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
25	AB/2989/2023 FIXED	ABDUL HAKIM @ ABDUL HAKIM AHMED AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM MR. R ISLAM MR N ZAMAN	PP, ASSAM
26	AB/3841/2023 FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
27	AB/4079/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MONTE ROY @ MONTE RAY <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	AB/4108/2023 FIXED	BIKRAM MALI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM

29	AB/42/2024 FIXED	RAHUL JIT ROY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
30	AB/51/2024 FIXED	SAHJAHAN BADSAH @ RAJU <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
31	AB/94/2024 FIXED	RASIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
32	AB/105/2024 FIXED	SAFIQUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	MR S M ABDULLAH P MR. J ALI PP, ASSAM
33	AB/145/2024 FIXED	TRILOCHAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
34	AB/185/2024 FIXED	RUSTOM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

**ORDERS**

35	Tr.P.(CrI.)/32/2023 FIXED	UTPAL JYOTI SUT <b>Versus</b> KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	
36	I.A.(CrI.)/837/2023 FIXED in CrI.A./332/2023 <b>WITH</b> CrI.A./332/2023 WITH OFFICE NOTE  <b>WITH</b> I.A.(CrI.)/868/2023 in CrI.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM  BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM  BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R T DAS MR K DAS MR K DAS  MR. S DAS MRS. R T DAS MR K DAS  MR. S DAS MR K TALUKDAR	PP, ASSAM   MR. B RAHMAN (r-2) MR J ISLAM MR G DEKA (r-2) PP, ASSAM  PP, ASSAM
37	CrI.Pet./84/2024 FIXED	NEMNEIKIM RALSUN @ KIMI RALSUN YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ	PP, ASSAM

**HEARING**

38	CrI.Pet./1239/2022 FIXED	MAHESH CH NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/02/2024

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1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024

12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024